IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

CP No. 25(ND)/2008

SECTION: UNDER SECTIONS 3	97/398 OF THE COMPANIES ACT, 2013
IN THE MATTER OF:	
Mr.Vinod Gupta	
	Petitioner
	V/s
M/s Classic Digi-Tech Pvt. Ltd.	& OrsRespondent
Corami	Order delivered on 23.08.2017
Coram:	
R.VARADHARAJAN Hon'ble Member (Judicial)	
For the Petitioner :	i e
For the Respondent :	Ms.Sreenita Ghosh, Advocate
	ORDER
As in CP No. 24(ND)/200	8